


F. No. 27(28)/CESTAT/Admn./2005 Part-II  
**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
West Block No. 2, R.K. Puram, New Delhi - 66

Date: 18.04.2019

**ORDER**

In partial modification of previous Order, the Hon'ble President CESTAT has declared Shri P.V. Subba Rao, Member (Technical) as the Appellate Authority, under the RTI Act, 2005 for CESTAT Hyderabad, with immediate effect.

  
(Bineesh Kumar K.S.)  
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi
2. Shri P.V. Subba Rao, Member (Technical) CESTAT, Hyderabad
3. PA to Registrar, CESTAT, New Delhi
4. Assistant Registrar/CPIO, CESTAT, Hyderabad
5. Notice Board/Website/Office Copy/ Guard file